## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

C.P. 30/2016

## IN THE MATTER OF:

Jaimahal Hotels Private Limited

PETITIONER

SECTION:

Under Section 397/398

Order delivered on 01.8.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner/applicant

: Mr. Salman Khurshid, Sr. Advocate

Mr. Abhishek K. Rao, Advocate Mr. Shailesh Kumar, Advocate Ms. Bhavya Bharti, Advocate Ms. Sanchita, Advocate

For the Respondents

: Dr. U.K. Chaudhary, Sr. Advocate

Mr. Sanjeev Sen, Sr. Advocate Mr. Mansumyer Singh, Advocate

Mr. Dev Roy, Advocate

## <u>ORDER</u>

Learned Counsel for the parties are present. Due to paucity of time, the matter is adjourned to 22.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 01.8.2017